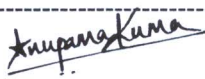
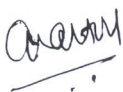
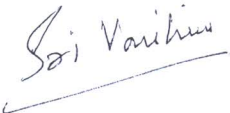


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

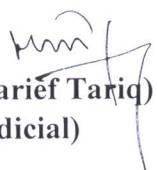
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	ANUPAMA KUMAR for Junior for R. PARTHACARATHY	R1, R2, R3	
2	Cibi Vishnu Anand M.	counsel for R3	
3	Sri Varshini For V. Mahesh	Counsel for Petitioner	

ORDER

Representing counsel for petitioner present and filed vakalat with the consent of the previous counsel on record. Representing counsels for R1, R2 and R3 present. Counsel for petitioner is directed to issue private notice to R4 and file proof of sending and effecting service alongwith an affidavit by the next date of hearing. Put up on **09.12.2016 at 10.30 A.M.**


(Ch. Md. Shariief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)